

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-540

Appeal No. - 392/252/ND/2020

IN THE MATTER OF:

Scatec Solar India Private Limited

....Applicant

Vs.

ROC

.....Respondent

SECTION

U/s 252

Order delivered on 08.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

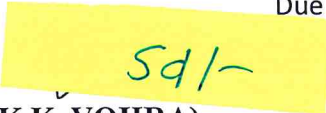
: Adv. Himanshu Harbola

For the Respondent

: Zoheb Hossain, Sr. Standing Counsel & Parth Semwal, Jr St. Counsel for
IT Deptt

ORDER

Due to paucity of time, list the matter on **12.02.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)